संस्थाएं नहीं हैं जिनकी बलवन्तराय मेहता समिति ने सिफारिश की है; स्थापित वहां परम्परागत क्षेत्र, प्रखंड तथा जनजाति परिषदें हैं ।

Bridge on River 'Barak' on Passi-Badarpur-Agartala Road

495. Shri N. R. Laskar: Will the Minister of Transport and Shipping be pleased to state:

(a) the progress made for the construction of the road-bridge over the river 'Barak' on Passi-Badarpur-Agartala road in Assam;

(b) the tentative date when the project is likely to be completed;

(c) whether it is also a fact that the Black-topping of the aforesaid Passi-Badarpur road is not progressing according to the time schedule; and

(d) if so, the reasons therefor?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) The detailed estimates and plans for the work have been scrutnised from the technical angle and the question of according fiancial sanction to the estimates is under consideration of the Government of India.

(b) The bridge is likely to be completed in about 2 years after the award of the work.

(c) and (d). The progress has been slow because of the non-availability of local labourers and capable contractors at reasonable rates as also because of the remoteness of the work site.

Maintenance Dredging of Paradeep Port

496. Shri Chintamani Panigrahi: Will the Minister of Transport and Shipping be pleased to state:

(a) whether the maintenance dredging of Paradeep Port undertaken by the Calcutta Port Commissioners has been completed;

(b) if so, the total cost thereof;

(c) when this Port will have its own permanent dredger; and

(d) the amount provided for this purpose?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) Yes.

(b) Rs. 4.32 lakhs.

(c) The permanent dredger costing Rs. 125.00 lakhs is expected to be delivered in June 1967.

(d) Provision has been made for a sum of Rs. 20 lakhs, which represents the last stage payment in respect of this acquisition, in the financial year 1967-68.

भारत-रूस नौवहन करार

497. श्री राम चरण : क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार ने हाल ही में रूस सरकार के साथ एक नया नौवहन करार किया है ; और

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं !

परिवहन तथा नौवहन मंत्री (डा० वी० के० आर० वी० राव) : (क) और (ख). 6 अप्रैल, 1956 को नई दिल्ली में भारत और सोवियत रूस के बीच एक नौवहन सेवा की स्थापना के लिए भारत सरकार और सोवियत सरकार रूस के बीच एक समझौता हुआ था । इस समझौते के कार्यकरण पर समय समय पर पुनर्विचार किया जाता है और परिणामों को दोनों सरकारों के प्रतिनिधियों द्वारा हस्ताक्षरित किये समझौतों (प्रोटोकोल्स) में शामिल कर लिया जाता है । अन्तिम पुनर्विचार फरवरी 1967 में किया गया था और 7 फरवरी 1967 में एक समझौते पर हस्ताक्षर किये गए थें । समझौते में दोनों दलों के बीच माल उठाने और भाड़ा अर्जनों में समता, चालनों की संख्या, घाट सुविधाओं

तथा कई अन्य सम्बद्ध मामलों से सम्बन्धित बातें थीं ।

Earth Tremors in Madras

498. Shri C. Chittybabu: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether Government are aware that there has been earth tremors at Tambaram and its surroundings in Madras in February, and March, 1967; and

(b) if so, the causes thereof and the action taken by Government in the matter?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) Yes, Sir.

(b) The Geological Survey of India have conducted investigations, which have revealed that the tremors were due to natural causes, such as, crustal adjustments at shallow depths.

दिल्ली में राशन के वितरण में भेदभाव

499. श्री रामसेवक यादव : क्या खाद्य, तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में राशन के वितरण के मामले में सभी नागरिकों जैसे सरकारी कर्मचारियों अथवा अन्य व्यक्तियों के साथ भेदभाव किया जा रहा है ; और

(ख) यदि हां तो इसके क्या कारण हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय में राज्य-मंत्री (श्री अन्नासाहब शिन्दे) :(क) और (ख). दिल्ली में राशनकार्ड-धारियों के बीच राशन की सप्लाई में कोई भेदभाव नहीं किया जा रहा है । तथापि केन्द्रीय सरकार के मंत्रियों संसद सदस्यों और राजनयिक मिशनों के सदस्यों को उनसे मिलने आने वाले आगन्तुकों की आवश्यकताएं पूरी करने के लिए उनकी प्रार्थना पर उन्हें 5 यूनिट अनाज और 5 यूनिट चीनी के विशेष परमिट जारी किये जाते हैं । यह इसलिये किया जा रहा है कि उन्हें यदा कदा अस्थायी कार्ड प्राप्त करने में असुविधा एवं विलम्ब न हो ।

Forest Clearance in Andaman and Nicobar Islands

500. Shri K. R. Ganesh: Will the Minister of Food and Agriculture be pleased to state:

(a) the cost per acre of forest clearance in the Andaman and Nicobar Islands conducted by the Andaman Forest Department; and

(b) the cost per acre of forest clearance in the Islands in the clearance operations conducted through the agency of the Ministry of Rehabilitation?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) The cost varies from area to area and ranges from about Rs. 200/- to Rs. 500/- per acre.

(b) The cost of forest clearance through fully mechanised units comes to about Rs. 700/- per acre.

Forest clearance in Little Andaman

501. Shri K. R. Ganesh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have finalised the policy with regard to clearance of forests and development of little Andaman in the Andaman and Nicobar Islands;

(b) the specific schemes and features of the proposed industrial complex in little Andaman; and

(c) whether it is proposed to run these projects as public sector enterprises or hand them over to private individuals or companies?